

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Review Petition No. 18/RP/2024

**In
Petition No. 10/TT/2019**

- Subject : Petition for review of the order dated 21.6.2023 in Petition No. 10/TT/2019 to the extent of line length and date of commercial operation in respect of Asset-XXIV as declared by APTRANSCO.
- Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL)
- Respondents : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO) and 4 Others
- Date of Hearing : **20.2.2025**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Parties Present : Shri V. M. Kannan, Advocate, KPTCL
Shri Shahbaaz Hussain, Advocate, KPTCL
Ms. Stephania Pinto, Advocate, KPTCL
Shri Sumanth Gowda, Advocate, KPTCL
Shri Harimohana N., Advocate, KPTCL
Ms. Diksha Pherwani, Advocate, KPTCL
Ms. Dalima Gupta, Advocate, KPTCL
Shri Mayank Singh, Advocate, KPTCL
Shri Sidhant Kumar, Advocate, Telangana DISCOMS
Ms. Anshika Saxena, Advocate, Telangana DISCOMS

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought an adjournment on the grounds of the unavailability of the arguing counsel due to personal difficulty.

2. Considering the aforesaid request, the Commission adjourned the matter with a direction to the parties to file their respective written submissions, if any, within a week, with a copy to the other party.

3. The Review Petition will be listed for the hearing on **15.4.2025**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

